

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 299 OF 2018 &
IA NOs. 1289, 1288 and 1290 OF 2018

Dated: 22nd January, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Airkonnect Networks Pvt. Ltd.

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kiran Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G. Sai Kumar
Ms. Shurti Awasti for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **24-1-2019**. Tag to appeal No. 337 of 2016 & batch.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js